

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 01 /UHC/Admin.A/2017

Dated: January 07, 2017.

Sri Shamsheer Ali, 3rd Additional District & Sessions Judge, Dehradun is transferred and posted as Additional District & Sessions Judge, Bageshwar, in the vacant Court, with immediate effect.

By Order of the Court,

Sd/-
(Narendra Dutt)
Registrar General.

No. 53 /XIII-b-1/Admin.A/2016

Dated: January 07, 2017.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
5. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand
6. District & Sessions Judge, Dehradun and Bageshwar.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. All the Registrars of the Court.
9. P.P.S to Hon'ble the Chief Justice.
10. P.S/P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
11. P.S. to Registrar General.
12. Senior Treasury Officers Dehradun and Bageshwar.
13. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
14. Guard File / Assistant Concerned.


07/01/17
Assistant Registrar
Admin.A